

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:605

ANSWERED ON:24.02.2009

RESERVATION OF PLOTS FOR HANDLOOM AND POWERLOOM WEAVERS IN SEZS

Jain Shri Pusp

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the All India Handloom Board has requested the Government for reservation of some plots for Handloom and Powerloom weavers in Special Economic Zones (SEZs);
- (b) if so, the details thereof alongwith the reaction of the Government thereto;
- (c) whether provisions have been made in SEZs for various States particularly Rajasthan; and
- (d) if so, the details thereof alongwith the Status thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) &(b) SEZ Act 2005/SEZ Rules 2006 do not have any provision for reservation of plots for handloom & powerloom weavers in SEZs. No such proposal is currently under consideration.

(c)&(d) 7 Special Economic Zones have been notified in the State of Rajasthan, details of which are annexed.